

Hon'ble High Court of Kerala vide its Order dated 17.10.2017 has granted Interim stay of 2 months from the date of Order on disqualification under section 164(2) of Companies Act, 2013 in case of following persons

**REGISTRAR OF COMPANIES, KERALA**

Name of the Director	DIN Number	Name of the company	CIN Number	W.P.C. Number	Order date
P.T. Thomas	07775841	Veekshanam Printing and Publishing Company Ltd	U22110KL1975PLC002728	WPC. 30937/17	17.10.2017
1. John Kuttakaran	00016513	Foundation for Entrepreneurial Development( Kerala)	U91990KL2008NPL022913	WPC. 31185/17	17.10.2017
2. George Ancheril Varkey	00018508				
1. Arun Melakkal Gopinadha Pillai	03361029	Bio Homes Projects Pvt Ltd	U70100KL2011PTC028367	WPC. 31204/17	17.10.2017
2. Karthika Gopinathan Pillai	03395404				
1. Muhammed Ahammed Anas	02072124	Travancore Builders Pvt Ltd	U74210KL2006PTC019712	WPC.31340/17	17.10.2017
2. James George	02071440				
David Varghese Thokalath	00500111	Dezira Projects and Reltors Pvt Ltd	U70100KL2009PTC023659	WPC.31418/17	17.10.2017
1. Kolathapilly Bhavadasan	00563147	Ramco Herbals Pvt Ltd	U24239KL2000PTC014354	WPC.31427/17	17.10.2017
2. Vazhampatta Narayanan Unni	00563306				

1. Kolathapilly Bhavadasan	00563147	Devaragam Resorts Pvt Ltd	U55101KL2005PTC018419	WPC.31474/17	17.10.2017
2. Rekha Bhavadasan	00563231				
3. Prashant Raghunathan	02113647				
1. Roy J Vayalat	01097405	Veetejay Marine Pvt Ltd	U51223KL2002PTC015523	WPC 32618/17	17.10.2017
2. Raju Joseph Vayalat	00364040				
3. Joseph Vayalat Joseph	01848922				
4. Romeena Jose	01848926				
5. Certina Roy Vayalat	01979380				
6. Robin Jose	02480879				

This list is being published in compliance of the above Order of Hon'ble High Court of Kerala

Dated : 23.10.2017

GAURAV GUPTA  
REGISTRAR OF COMPANIES (IN CHARGE)  
KERALA

कंपनी प्रजीयक  
REGISTRAR OF COMPANIES  
केरल - KERALA